GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 4109 (To be answered on the 12th December 2019)

OPERATION OF DOMESTIC AIRLINES

4109. SHRI PRATHAP SIMHA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of domestic airlines operating in the country at present including the criteria/norms laid down for operating new airline service in the country;
- (b) whether the number of domestic airlines are adequate to cater to the rising traffic in the domestic segment, if so, the details thereof and the steps taken/being taken by the Government in this regard;
- (c) whether the Government has received applications for operating new airlines in the country; and
- (d) if so, the details of applications received by the Government in this regard during the last three years and the action taken by the Government thereon?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

- (a): There are 18 domestic airlines who have been issued Air Operators Certificate (AOC) for undertaking Scheduled Air Transport Services in the country. Out of the 18 operators, Jet Airways and JetLite closed their operations on 17.04.2019. Details of the Scheduled Air Transport Operators are attached as Annexure-I. Criteria/norms for undertaking Scheduled Air Transport Services and Scheduled Commuter Air Transport Services are laid down in Rule 134 and Schedule XI of the Aircraft Rules, 1937. The detailed requirements for the same are contained in the following Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation (DGCA):
- i) CAR Section 3, Series C Part II for Scheduled Air Transport Service.
- ii) CAR Section 3 Series C Part XII for Scheduled Commuter Air Transport

Service.

- (b): The airline industry is a dynamic industry which requires continuous adjustment according to global and domestic needs. The Government has constantly been responding to industry conditions and undertaking specific measures to facilitate and enable growth of the sector. Steps also include reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11 October 2018 and rationalization of Goods and Service Tax (GST) provisions, with a view to revive the airline industry.
- (c) and (d): DGCA has issued AOC to six Airlines during last three years. DGCA has also initiated certification process for issuance of AOC for Scheduled Commuter Air Transport Services in respect of three Airlines. Details of these Airlines are attached as Annexure-II.

STATEMENT REFERRED TO IN THE REPLY OF LOK SABHA UNSTARRED QUESTION NO. 4109 OF 12.12.2019 LIST OF SCHEDULED INDIAN AIRLINES

1	Operator's Name Airasia (India) Ltd.	Category of Air T
	(Air Asia)	Category of Air Transport
2	Air India Ltd.	Scheduled Air Transport Service
	(Air India)	
3	Air India Express Ltd.	Scheduled Air Transport Service
	(Air India Express)	
4	Airline Allied Services Ltd.	Scheduled Air Transport Service
	(Alliance Air)	
5	Air Odisha Aviation Pvt. Ltd.	Scheduled Air Transport Service
	(Air Odisha)	Schedulad Communication
6	Blue dart Aviotion Laboration	Scheduled Commuter Air
	Blue dart Aviation Ltd. (Cargo)	Transport Service
		Scheduled Air Transport
7	Decrap Charter 5	Service(Cargo)
	Deccan Charters Pvt. Ltd. (Air Deccan)	Schoduled
8	Ghodawat Fra	Scheduled Commuter Air
	Ghodawat Enterprises Pvt. Ltd.	Transport Service
	(STAR AIR)	Scheduled Commuter Air
9	GO Airling (I	Transport Service
	GO Airlines (India) Ltd. (Go Air)	Calada
		Scheduled Air Transport
0	Horitona	Service
	Heritage Aviation Pvt. Ltd. (Air Heritage)	Cobodia
	35)	Scheduled Commuter Air
1	Interplate	Transport Service
	Interglobe Aviation Ltd. (Indigo)	Calada
		Scheduled Air Transport
2	Daward	Service
-	Pawan Hans Ltd. (SCO)	Colon I I I
}	Chica Latter	Scheduled Commuter Air
	Spice Jet Ltd.	Transport Service
	(Spice Jet)	Scheduled Air Transport
	Tata SIA Airlines Ltd. (Vistara)	Service
		Scheduled Air Transport
	Turbona	Service
	Turbo Megha Airways Pvt.	Calculation
	Lia.	Scheduled Commuter Air
	(Tru Jet)	Transport Service
	Zexus Áir Services Pvt. Ltd. (Zoom Air)	0.1
	(======)	Scheduled Air Transport
		Service

^{*}Jet Airways (India) Ltd and Jetlite (India) Ltd suspended operations w.e.f. 17.04.2019

STATEMENT REFERRED TO IN THE REPLY OF LOK SABHA UNSTARRED QUESTION NO. 4109 FOR ANSWER ON 12.12.2019

AOC ISSUED IN LAST 3 YEARS

S.No.	Name Of Operator	Category Of Air	400	
1	Zexus Air Services Pvt. Ltd. (Zoom Air)	Transport Scheduled Air Transport Service	<u>AOC Issue Date</u> 03.02.2017	
2	Deccan Charters Pvt. Ltd. (Air Deccan)	Scheduled Commuter Air		
3	Air Odisha Aviation Pvt. Ltd. (Air Odisha)	Transport Service Scheduled Commuter Air	12.2017	
4	Ghodawat Enterprises	Transport Service Scheduled Commuter Air	13.02.2018	
5	Pvt. Ltd. (Star Air) Heritage Aviation Pvt. Ltd.	Transport Service Scheduled Commuter Air	01.01.2019	
6	Pawan Hana III I	Transport Service	11.01.2019	
		Scheduled Commuter Air Transport Service	11.03.2019	
Formal A				

Formal Applications in respect of following applicants have been received and certification process for issuance of AOC for Scheduled Commuter Air Transport Service (i)

- Big Charter Pvt. Ltd. (Fly Big) (ii)
- Turbo Aviation Pvt. Ltd. (Tru Star)
- Aviation Connectivity and Infrastructure Developers Pvt. Ltd. (iii)